

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s KANERIA GRANITO  
LIMITED

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                               |
|---------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | M/s KANERIA GRANITO LIMITED                                                                                                                                                                                                           |
| 2.      | Date of incorporation of corporate debtor                                          | 21 January, 2000                                                                                                                                                                                                                      |
| 3.      | Authority under which corporate debtor is incorporated / registered                | The Registrar of Companies under The Companies Act, 1956                                                                                                                                                                              |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN: U14000GJ2000PLC037275                                                                                                                                                                                                            |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | M/s Kaneria Granito Ltd.<br>606/A/2, Tirupati Plaza, B/H Multi<br>Storied Bldg, Nr Collector Office, Athwa<br>Gate,<br>Surat – 395001<br>Gujarat-India                                                                                |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 15-07-2020                                                                                                                                                                                                                            |
| 7.      | Liquidation commencement date of corporate debtor                                  | 15-07-2020<br>RECEIVED ON : 16-07-2020                                                                                                                                                                                                |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | CA VINEETA MAHESHWARI<br>Regn. No. IBBI/IPA-001/IP-P00185<br>/2017-18/10364                                                                                                                                                           |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | M-19-21, Metro Tower,<br>Ring Road, Surat – 395002, Gujarat.<br>India<br>E-mail: ipvineetak@gmail.com                                                                                                                                 |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | M-19-21, Metro Tower,<br>Ring Road, Surat – 395002, Gujarat.<br>India<br>E-mail: <a href="mailto:ip.vineeta.kaneria@gmail.com">ip.vineeta.kaneria@gmail.com</a> .<br><a href="mailto:ipvineetak@gmail.com">ipvineetak@gmail.com</a> . |
| 11.     | Last date for submission of claims                                                 | 14-08-2020                                                                                                                                                                                                                            |

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the M/s Kaneria Granito Limited on 15-07-2020.

The stakeholders of M/s Kaneria Granito Limited are hereby called upon to submit their claims with proof on or before 14-08-2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

*Vineeta*  
Vineeta Maheshwari

Registration No. IBBI/IPA-001/IP-P00185/2017-18/10364

Date: 17<sup>th</sup> July, 2020

Place: Surat

